

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF HYGIENE FEEDS & FARMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Hygiene Feeds & Farms Private Limited
2.	Date of incorporation of corporate debtor	07.05.2010
3.	Authority under which corporate debtor is incorporated / registered	ROC – Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01210HR2010PTC040500
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : Village Adiyana, Tehsil Madlauda, Panipat, Haryana – 132113
6.	Insolvency commencement date in respect of corporate debtor	18.07.2022
7.	Estimated date of closure of insolvency resolution process	14.01.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Harsh Garg IBBI/IPA-001/IP-P00243/2017-2018/10472
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address : Room No 14, Punjab & Haryana High Court, Chandigarh – 160001 E-Mail Id: harsh.garg81@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address : H. No 170, Sector 21 - A, Chandigarh - 160022 E-Mail Id: ip.hygienefeeds@gmail.com
11.	Last date for submission of claims	01.08.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Hygiene Feeds & Farms Private Limited** on 18.07.2022.

The creditors of **Hygiene Feeds & Farms Private Limited** are hereby called upon to submit their claims with proof on or before 01.08.2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means along with hard copies. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties as per the provisions of IBC, 2016.

Name and Signature of Interim Resolution Professional : Harsh Garg

Dated: 19.07.2022

Place: Chandigarh

